

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**STARRED QUESTION NO.†\*97**  
TO BE ANSWERED ON 17.12.2018

**PROGRAMMES RUN IN RAJASTHAN TRIBAL AREAS**

†\*97. SHRI MANSHANKAR NINAMA:  
SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the various programmes being run in tribal areas of Rajasthan in collaboration with the Union Government at present along with the schemes implemented in the State for social and economic development of the Scheduled Tribes for the last three years;
- (b) the funds provided by the Union Government to the Government of Rajasthan under the said schemes during the last three years;
- (c) the funds utilised and unutilised by the State Government out of the funds released under the said schemes during the above period; and
- (d) whether the Government has implemented any new scheme for the Scheduled Tribes and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR TRIBAL AFFAIRS**  
**(SHRI SUDARSHAN BHAGAT)**

- (a) to (d) : A Statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No†\*97 for answer on 17.12.2018 asked by Shri Manshankar Ninama and Shri Arjunlal Meena, MPs regarding ‘Programmes run in Rajasthan Tribal Areas’.**

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(a) Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas / regions in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned including State of Rajasthan, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. Major schemes / programmes being implemented by the Ministry of Tribal Affairs for the welfare of Scheduled Tribes during the last three years is given at **Annexure-I**.

(b) & (c): The details of funds released / utilized to Government of Rajasthan under these schemes during the last three years is given at **Annexure-II**.

(d): Ministry of Tribal Affairs has not implemented any new scheme for Scheduled Tribes.

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Statement referred in reply to part(a) of Lok Sabha Starred Question No. †\*97 for 17-12-2018 asked by SHRI MANSHANKAR NINAMA & SHRI ARJUN LAL MEENA regarding 'PROGRAMMES RUN IN RAJASTHAN TRIBAL AREAS'.

Major schemes / programmes being implemented by the Ministry of Tribal Affairs for the welfare of Scheduled Tribes including State of Rajasthan.

(i) **Scheme of Girls & Boys Hostels for STs:** Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in areas affected by Left Wing Extremist (LWE). The funding pattern for other Boys' Hostel in areas other than those affected by Left Wing Extremist is on 50:50 basis.

(ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students both boys & girls and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in LWE affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) **Scheme of Vocational Training in Tribal Areas:** It is aimed at upgrading the skills of the tribal youth in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential, which would enable them to gain sustainable employment or enable them to become self dependent. Funds are released to State Governments as well as NGOs.

(iv) **Grants-in-Aid to Voluntary Organizations working for the Welfare of Scheduled Tribes:** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity having direct impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts.

(v) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. The scheme aims to bridge the gap in literacy level between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks and reducing drop-out rate at the elementary level.

(vi) In addition to above, to maximize retention of ST students at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as **Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.** The schemes (i) Pre-Matric Scholarship and (ii) Post Matric Scholarship for ST students are demand driven and funds are released to States/UT Administrations based on the proposal received from them. A total of 20 awards are given every year under National Overseas Scholarship for ST students. Under the scheme National Fellowship and Scholarship for Higher Education for ST students, the number of fresh fellowships each year is 750, and the number of fresh Scholarship each year is 1000.

(vii) **Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP)):** It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population including women and others by providing support for skill development, education, health, sanitation, water supply, livelihood, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.

(viii) **Grants under Article 275(1) of the Constitution:** It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes including women in that State or raising the level of administration of Scheduled Areas therein to that of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture, horticulture, animal husbandry, fisheries, dairy, other income generating schemes and skill development.

(ix) **Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/UT of Andaman & Nicobar Islands for the activities like housing, land distribution, land development, agriculture development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Bhima Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the Conservation-cum-Development Plan (CCD Plan).

(x) **Institutional Support for Marketing and Development of Tribal Products/Produce:** Training is provided with the aim of developing the art and craft of tribals through inputs of introduction of craft and design development.

(xi) **Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:** TRIFED provides training to the tribal beneficiaries involved in collection of MFP commodities on best collection practices of MFPs, storage and value addition of MFPs.

(xii) **Tribal Research Institute (TRI):**The basic objective of the scheme is to strengthen the Tribal Research Institutes (i) Research & Documentation: - Documentation of tribal welfare. Preservation of tribal culture among others written medium, support to tribal artisans, exhibitions; (ii) Training and Capacity building: (I) Laws/constitutional provisions in respect of Scheduled areas/tribal rights; (II) Capacity building of functionaries and tribal representatives on socio-economic programs.

Note:-It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

**Annexure-II**

**Statement referred in reply to part (b) & (c) of Lok Sabha Starred Question No. †\*97 for 17-12-2018 asked by SHRI MANSHANKAR NINAMA & SHRI ARJUN LAL MEENA regarding 'PROGRAMMES RUN IN RAJASTHAN TRIBAL AREAS'.**

**Details of funds released / Utilized to State Government of Rajasthan during the last three years under various schemes / programmes of the Ministry of Tribal Affairs.**

(Rs. in lakh)

Sl. No.	Name of the Scheme / Programme	2015-16		2016-17		2017-18	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Special Central Assistance to Tribal Sub Scheme	10190.00	10190.00	11072.90	11072.90	10051.83	3512.72
2.	Vanbandhu Kalyan Yojana (VKY)	1046.42	1046.42	0.00	0.000	0.00	0.00
3.	Scheme for Construction of Hostels for ST Girls and Boys	3393.97	1966.32	595.35	0.00	0.00	0.00
4	Grants under Article 275(1) of the Constitution	11000.00	11000.00	10341.39	10341.39	10240.58	2048.12
5	Development of Particularly Vulnerable Tribal Groups	1076.09	1076.09	1331.00	1331.00	1038.00	832.31
6	Pre-Matric Scholarship for ST students	0.00	0.00	0.00	0.00	3284.79	3284.79
7	Post Matric Scholarship for ST students	10890.00	10890.00	9800.00	9800.00	19912.49	19912.49
8.	Institutional Support for Development and Marketing of Tribal Products/Produce	0.00	0.00	43.43	0.00	0.00	0.00
9	Support to Tribal Research Institutes	63.25	63.25	0.00	0.00	169.25	169.25

(Rs. in Lakh)

**Details of funds released to Voluntary Organisation/NGOs in Rajasthan under the Scheme of Grants-in-Aid to Voluntary Organisations working for the Welfare of Scheduled Tribe**

S.No.	Name of the VOs/NGOs	Project	2015-16	2016-17	2017-18
1	Banasthali Vidyapeeth Banasthali, P.O. Banasthali Vidyapith, Tehsil-Newai, Distt-Tonk, Pin-304022, Rajasthan	Stipend Scheme for NE ST Girls including A & N	0	52.46	0
2	Mewar Saririk Shiksha Samiti, Hinta, PO-Bhinder, Dist.Udaipur, Rajasthan	Residential School	15.79	15.37	14.50
3	Sharadhalaya Ashram Samiti, Surajpol, Kota, Adarsh nagar, Rawabhata, distt. Chittorgarh Rajasthan	Residential School	16.03	0	0

**Details of funds released to Voluntary Organisation/NGOs in Rajasthan under the Scheme of Strengthening Education among ST girls in Low Literacy Districts**

S.No.	Name of the VOs/NGOs	Project	2015-16	2016-17	2017-18
1	Mahavir Jain Vidyalaya Sansthan, 940, Hiran Magri, Sec No. 4, Udaipur-313002, Rajasthan	Education Complex	0	20.33	0
2	Mewar Saririk Shiksha Samiti, Hinta, PO-Bhander, Udaipur, Rajasthan.	Education Complex	0	32.04	25.13
3	Rajasthan Bal Kalyan Samiti, Vill/PO-Jhadol (Phalasia), Dist.Udaipur, Rajasthan	Education Complex	0	96.41	0